

When approached, the host Government normally provides all necessary assistance and required security to the Indian nationals living in that country. Cases of violence are duly investigated by local police authorities in order to bring the culprits to justice. The Indian Mission/Post liaises with the concerned authorities during the investigation and trial of the culprits.

Transparency in allocation of resources

1423. SHRI D.P. TRIPATHI: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government has decided to bring transparency in the allocation of resources;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Ministries are not implementing the recommendation of the Ashok Chawla Committee; and
- (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) A Group of Ministers (GoM) on "Measures that can be taken by the Government to tackle corruption" had decided on 21st January, 2011, *inter-alia*, to deliberate on issues of enhancing transparency, effectiveness and sustainability in utilization of natural resources, consistent with the needs of the country to achieve accelerated economic development. Accordingly, a Committee on Allocation of Natural Resources under the Chairmanship of Shri Ashok Chawla, formerly Finance Secretary, was constituted by the Cabinet Secretariat. The Committee submitted its Report on 31st May, 2011 giving 81 recommendations covering eight natural resources viz. coal, minerals, petroleum, natural gas, spectrum, forests, land and water.

(c) and (d) No, Sir. GoM has already accepted 69 recommendations of the Ashok Chawla Committee, and it has been decided that further action on all these recommendations would be pursued by individual Ministries in a timely manner. A Monitoring Mechanism has also been set up under the Cabinet Secretary to monitor the implementation of the accepted recommendations. All the concerned Ministries/Departments have been asked to draw up a time schedule of implementation in respect of each of the accepted recommendations.

Rules for multi-level marketing companies

1424. SHRI MOHD. ALI KHAN:

SHRIMATI T. RATNA BAI:

Will the Minister of FINANCE be pleased to state: